

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-THIRD REPORT

(Presented on 2-12-1983)

The Business Advisory Committee held a sitting on Friday, 2 December, 1983.

2. The Committee recommend the allocation of time to the following items of Government Legislative, Financial and other Business:—

- (1) The Public Financial Institutions (Obligation as to Fidelity and Secrecy) Bill, 1983. 2 hours
(Consideration and passing)
- (2) The Merchant Shipping (Amendment) Bill, 1983 3 hours
(Consideration and passing)
- (3) Discussion on the Sixth Five Year Plan, 1980—85-Mid-term Appraisal. 5 hours
- (4) Discussion and voting on the Supplementary Demands for Grants (General) for 1983-84 2 hours
- (5) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1983-84 2 hours
- (6) The Indian Railways (Amendment) Bill, 1983 as passed by Rajya Sabha 2 hours
(Consideration and passing)
- (7) Discussion on the International Situation 5 hours
(On 6-12-1983 from 2 P.M.)

NEW DELHI,

December 2, 1983

Agrahayana 11, 1905 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.